## 1201

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.120/KB/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M.

Name of the Company Under Section		Dhiraj Kumar Mantri -Versus-Lovely Tradecom Pvt.Ltd & Ors 397/398		
129	1) Aritro B	29hosq	Pefitioned  Todocates	10/11/201 501
	3) Parastar baid far		DesPord 1. Des	
			10.11.	2017

ORDER

Ld. Counsel for the petitioner and the respondents are present.

List on 04/01/2018.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)